

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 6th August, 2019

No. HC.VII-167 (Pt.-VI)/2014/4142/A: On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers in Grade II of the Assam Judicial Service to participate in a one & half day "*Judicial Knowledge Enhancement Programme*", scheduled to be held on **14 – 15, September, 2019 at the Conference Hall of the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation and place of posting
1.	Shri Sujit Kumar Ghosh	Civil Judge & Asstt. Sessions Judge, Barpeta
2.	Shri Jayanta Kumar Das	Civil Judge & Asstt. Sessions Judge, Kokrajhar
3.	Shri Jaspal Singh	Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
4.	Shri Ranju Medhi	Civil Judge & Asstt. Sessions Judge, Bongaigaon
5.	Shri Subhabrata Dutta	Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
6.	Shri Anil Kumar Basfor	Civil Judge & Asstt. Sessions Judge, Goalpara
7.	Smti Rashmita Das	Civil Judge & Asstt. Sessions Judge, Dibrugarh
8.	Smti Manju Bordoloi	Civil Judge & Asstt. Sessions Judge, Jorhat
9.	Smti Tasfia Hussain	Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
10.	Shri Rajesh Kumar Todi	Civil Judge & Asstt. Sessions Judge, Nagaon
11.	Shri Rana Dutta	Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
12.	Smti. Monmee Sarma	Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
13.	Smti Dimple Boro	Civil Judge & Asstt. Sessions Judge, Dhubri
14.	Shri Shakti Sharma	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
15.	Smti Mili Hussain	Civil Judge & Asstt. Sessions Judge, Morigaon
16.	Shri Nur Muhammad Abdullah Ahmed	Civil Judge & Asstt. Sessions Judge, Udalguri
17.	Shri Abdul Kader	Civil Judge & Asstt. Sessions Judge, Karimganj

18.	Shri Nurjamal Haque	Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
19.	Smti Kangki Rani Deka	Civil Judge & Asstt. Sessions Judge, Golaghat
20.	Shri Anup Khanal	Civil Judge & Asstt. Sessions Judge, Tinsukia
21.	Shri Pranab Sarma	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
22.	Shri Ankur Bhuyan	Civil Judge & Asstt. Sessions Judge, Hailakandi
23.	Shri Nayan Jyoti Sarma	Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon
24.	Shri Naguib Ahmed	Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
25.	Shri Obang Mize	Civil Judge & Asstt. Sessions Judge, Sivasagar
26.	Smti Himakshi Thakuria Buragohain	Civil Judge & Asstt. Sessions Judge, Nalbari

The Officers are to report at the venue **at 9:15 a.m. positively on 14.09.2019.**

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/**4143 - 4154/A** dated 06.08.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,

Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.

7. The nominated officer concerned.

Accommodation will be provided to the participants by the Judicial Academy, Assam, on request only. The Officer desirous of availing the facility is to intimate the same vide e-mail to the Director, Judicial Academy, Assam at suggestion.jaa@gmail.com on or before 21.08.2019. Arrangement of accommodation etc. for accompanying PSO / Driver / Staff etc., if any, is to be made by the concerned officer himself / herself.

8. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)




JUDICIAL KNOWLEDGE ENHANCEMENT PROGRAMME

AGENDA

14.09.2019 & 15.09.2019

VENUE : CONFERENCE HALL OF JUDICIAL ACADEMY, ASSAM

PARTICIPANTS : GRADE-II JUDICIAL OFFICERS OF ASSAM JUDICIAL SERVICE (CIVIL JUDGE & ASSTT. SESSIONS JUDGE).

DAY -1 (14.09.2019)

09.30 A.M. to 09.55 A.M.	REGISTRATION		
09.55 A.M. to 10.05 A.M.	Welcome & Felicitation		
SESSION - I	TIME	TOPIC	RESOURCE PERSON
	10.05 A.M. to 11.30 A.M.	Code of Civil Procedure	Hon'ble Mr. Justice Suman Shyam Judge Gauhati High Court
	TEA (11.30 A.M. to 12.00 A.M.)		
	12.00 P.M. to 01.00 P.M.	Code of Civil Procedure	Hon'ble Mr. Justice Suman Shyam Judge Gauhati High Court
LUNCH (01.00 P.M. to 02.00 P.M.)			
SESSION - II	02.00 P.M. to 04.00 P.M.	Execution	Hon'ble Mr. Justice P.K. Deka Judge Gauhati High Court
04.00 P.M. to 04.30 P.M.		Interactive Session	

DAY -2 (15.09.2019)

09.30 A.M. to 09.55 A.M.	Breakfast		
09.55 A.M. to 10.05 A.M.	Welcome & Felicitation		
SESSION - III	TIME	TOPIC	RESOURCE PERSON
	10.05 A.M. to 11.30 A.M.	Civil Appeal	Hon'ble Mr. Justice Amitav Roy Former Judge Supreme Court of India
	TEA (11.30 A.M. to 12.00 A.M.)		
	12.00 P.M. to 01.00 P.M.	Civil Appeal	Hon'ble Mr. Justice Amitav Roy Former Judge Supreme Court of India
01.00 P.M. to 01.30 P.M.		Interactive Session	
LUNCH (01.30 P.M. to 02.00 P.M.)			